

15/3/73
D.R.(J)

4.03.94

Seen office report
dt 3.03.94 Let-CA
be filed by 4.07.94

OR

Noe.2 has been
filed so far.

Misc. withdrawn
app no. 181/94 filed
by Mr. R. B. Seemal Singh Adv.
counsel for the applicant
on 18/22.3.94,
submitted before
honble court on 25.3.94
for orders.

Peria
D.R.(J)

24.3.94

25.3.94

Hai Mr. Mahasay Diu J.M.
Hai Mr. S. Das Gupta A.M.

None appeared on behalf
of the applicant. The counsel
for the respondents seeks
adjournment. The case is not
required to be adjourned
as the applicant has
moved Misc petition No. 791/94
praying that the original
application is not pressed
& it should be dismissed.

The Misc ~~app~~ petition is
allowed & the CA is dismissed
as withdrawn.

Wf
A.M.

W
J.M.